

337 Addl. Emoluments SRAVANA 28, 1896 (SAKA) Scheme (Income-tax 338-
(Comp. Deposit) Payers) Bill
Bill

Deshpande, Shrimati Roza
Gowder, Shri J. Matha
Gupta, Shri Indrajit
Huda, Shri Noorul
Joarder, Shri Dinesh
Joshi, Shri Jagannathrao
Kalingarayar, Shri Mohanraj
Kathamuthu, Shri M.
Krishman, Shrimati Parvathi
Limaye, Shri Madhu
Manjhi, Shri Bholu
Mavalankar, Shri P. G.
Mishra, Shri Shyamnandan
Modak, Shri Bijoy
Mukerjee, Shri H. N.
Mukherjee, Shri Samar
Narendra Singh, Shri
Panda, Shri D. K.
Patel, Kumari Maniben
Pradhan, Shri Dhan Shah
Saha, Shri Ajit Kumar
Saha, Shri Gadadhar
Sambhali, Shri Ishaque
Scindia, Shrimati V. R.
Sezhiyan, Shri
Sharma, Shri R. R.
Shastri, Shri Ramavtar
Vajpayee, Shri Atal Bihari
Yadav, Shri G. P.
Yadav, Shri Shiv Shanker Prasad

MR. DEPUTY-SPEAKER: The result of the division is: Ayes 116; Noes 40.

The motion was adopted.

SHRI YESHWANTRAO CHARAN:
Sir, I introduce ** the Bill

16.07 hrs.

STATEMENT RE ADDITIONAL
EMOLUMENTS (COMPULSORY
DEPOSIT) ORDINANCE, 1974.

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN):
I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Additional Emoluments (Compulsory Deposit) Ordinance, 1974, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

COMPULSORY DEPOSIT SCHEME
(INCOME-TAX PAYERS) BILL*

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN):
I beg leave of the House to introduce a Bill to provide, in the interest of national economic development, for compulsory deposit by certain classes of income-tax payers and for the framing of a scheme in relation thereto, and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide in the interest of national economic development for compulsory deposit by certain classes of income-tax payers and for the framing of a scheme in relation thereto and for matters connected therewith or incidental thereto.

The motion was adopted.

SHRI YASHWANTRAO CHAVAN:
I introduce ** the Bill

*Published in Gazette of India Extraordinary Part-II, section 2 Dated 19-8-74.

** Introduced with the recommendation of the President.
18-8-1974.